

15.5.2014

List has been revised. None appears for the applicant. Sri G.S. Sikarwar, counsel for the respondents is present. Today there is neither any request for pass over of the case nor there is any application for adjournment of the case. It seems that the applicant is not interested in prosecuting this case. Accordingly, the O.A. is dismissed in default and for non-prosecution.

J. Ch

(Ms. Jayati Chandra)
Member (A)
Girish/-

Navneet Kumar

(Navneet Kumar)
Member (J)

*order
ca/29/14
Recd 15-5-14
Frm
2
16-5-14*